Name of the Corporate Debtor: BHALKESHWAR SUGARS LIMITED; Date of Commencement of CIRP: 25-09-2025; List of Creditors as on: 29-11-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	4967779931	6	4577285873	82.13	0	0	390494058	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1333873015	2	995476883	17.86	0	0	338396132	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	1002822	0	0	0.00	0	0	1002822	Annexure 6
7	Operational creditors (Government Dues)	2	25999143	1	436986	0.01	0	0	25562157	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	11966642	0	0	0.00	0	0	11966642	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		26	6340621553	9	5573199742	100.00	0	0	767421811	